

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Mr. Anil Kumar III, S.D.J.M., Bokaro.
2. Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge I/c, Bermo at Tenughat (Bokaro).
3. Mr. Tausif Meraz, S.D.J.M.-cum-Civil Judge (Jr Div.)-cum-Judge I/c-cum-P.M. (J.J.Board),  
Chaibasa.
4. Mr. Milan Kumar, S.D.J.M-cum-Addl. Civil Judge (Jr. Div.), Porahat, Chaibasa.
5. Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr Div.), Chatra.
6. Mr. Amit Gupta, S.D.J.M.-cum- Judge I/c, Daltonganj.
7. Ms. Rashmi Agrawal, S.D.J.M, Deoghar.
8. Ms. Sushila Hansda, S.D.J.M., Madhupur, Deoghar.
9. Mr. Abhishek Srivastava, S.D.J.M., Dhanbad.
10. Mr. Jitendra Ram, S.D.J.M.-cum-Spl. Court, Elected MP/MLA, Dumka.
11. Ms. Veena Kumari, S.D.J.M., Garhwa.
12. Mr. Amit khanna, S.D.J.M.-cum- Judge I/c, Nagar Untari, Garhwa.
13. Ms. Shruti Soren, S.D.J.M., Giridih.
14. Mr. Surendra Bedia, S.D.J.M., Godda.
15. Mr. Nirmala Barla, SDJM-cum-Civil Judge (Jr. Div.), Gumla.
16. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.
17. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
18. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Ghatshila, Jamshedpur.
19. Ms. Khushboo Tyagi, S.D.J.M.-cum-P.M., J.J.Board., Jamtara.
20. Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti.
21. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M., J.J.Board., Koderma.
22. Mr. Mithilesh Kumar, S.D.J.M.-cum-P.M., J.J.Board., Latehar.
23. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
24. Ms. Lucy Sosen Tigga, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro.
25. Mr. Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat)
26. Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa.
27. Mr. Binod Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chaibasa.
28. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
29. Md. Umar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chatra.
30. Mr. Nirupam Kumar, Chief Judicial Magistrate, Daltonganj.
31. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Daltonganj.
32. Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar.
33. Mr. Manoj Kumar Prajapati, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar.
34. Mr. Amit Kumar Vaish, A.C.J.M.-cum-Civil Judge (Sr. Div.) -I, Madhupur, Deoghar.
35. Mr. Sanjay Kumar Singh No. III, Chief Judicial Magistrate, Dhanbad.

36. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
37. Mr. Dharmendra Kumar Singh, Chief Judicial Magistrate, Dumka.
38. Mr. Suraj Prakash Thakur, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dumka.
39. Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa.
40. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
41. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Nagar Untari, Garhwa.
42. Mr. Ashok Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
43. Mr. Laxmikant, Chief Judicial Magistrate, Giridih.
44. Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Godda.
45. Mr. Arjun Saw, Chief Judicial Magistrate, Godda.
46. Mr. Faheem Kirmani, Chief Judicial Magistrate, Gumla.
47. Mr. Manoranjan Kumar No. II, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Gumla.
48. Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh.
49. Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
50. Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur.
51. Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Special Judge, Economic Offences, Jamshedpur.
52. Ms. Sushila Soreng, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ghatshila, Jamshedpur.
53. Mr. Kusheshwar Sinku, C.J.M., Jamtara.
54. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
55. Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti.
56. Ms. Kumari Vaishali Srivastava, Chief Judicial Magistrate, Koderma.
57. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.) -I, Koderma.
58. Mr. Abdul Naseer, Chief Judicial Magistrate, Latehar.
59. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.) -I, Latehar.
60. Mr. Prafulla Kumar, Chief Judicial Magistrate, Pakur.
61. Mr. Ajay Kumar Gudia, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
62. Mrs. Kusum Kumari, Chief Judicial Magistrate, Ramgarh.
63. Mr. Manoj Kumar Ram, Civil Judge, (Sr. Div.)-cum-A.C.J.M., Ramgarh.
64. Mr. Sailendra Kumar, C.J.M., Sahebganj.
65. Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj.
66. Mr. Surya Mani Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Rajmahal, Sahebganj.
67. Ms. Manju Kumari, C.J.M., Seraikella Kharsawan.
68. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella Kharsawan.
69. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chandil, Seraikella Kharsawan.
70. Mr. Anand Mani Tripathi, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega.

**Subject:** - Nomination of **70 Judicial Officers** of the rank of Judicial Magistrate 1<sup>st</sup> Class, A.C.J.Ms. and C.J.Ms. posted at various districts of Jharkhand State other than Ranchi for participating in **“One day Conference on Crime against Women (C-IV)”** scheduled to be held on **10<sup>th</sup> September, 2022** at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforsaid conference scheduled to be held on 10<sup>th</sup> September, 2022 at Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated officers will be made in Hostel at Judicial Academy Jharkhand from the evening of 09<sup>th</sup> September, 2022 till the evening of 10<sup>th</sup> September, 2022. All the officers have to report at Academy for conference on or before 09.30 A.M. for registration on 10<sup>th</sup> September, 2022 in proper dress.

You are, therefore, directed to attend the aforsaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforsaid Refresher conference.

**Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

Sd/- NIKESH KUMAR SINHA

Registrar (Administration)

Memo No. 3259 /Apptt.

Dated, Ranchi, the 02/09/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1602/JAJ dated 18.08.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)